## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

**C. P. NO**. 14/2002 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

NAME OF THE COMPANY: M/s. Prabhu Dayal Chitlangin Vs M/s. Trinity Combine Assocations (P) Ltd.

SECTION OF THE COMPANIES ACT: 235

S.NO. DESIGNATION REPRESENTATION **SIGNATURE** 

SHIVAM CHANANA Advocate

Regoondent

## ORDER

Learned Counsel for the respondent was present. Learned Counsel for the petitioner was not present on the earlier occasion and not attended the proceedings today also despite notice. The petition seems to be pending for a long time. Therefore, the petitioner seems to be not interested in prosecution. The petition is dismissed.

LVI) (R. VARAD HARATAK

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura)

(Member (Judicial)